

16th Vidhan Sabha
Third Session

PUNJAB VIDHAN SABHA SECRETARIAT

Notice

As provided under Rule 28 (1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker has been pleased to direct that there will be no Question Hour during the Third Session of the 16th Punjab Vidhan Sabha.

DATED CHANDIGARH:
THE 27TH September, 2022

SURINDER PAL,
SECRETARY

PUNJAB VIDHAN SABHA SECRETARIAT

No. 1-Q.B-/2022/ 15408 Dated Chandigarh, The 27TH September, 2022

Copy forwarded for information to:-

1. All the Members of the Punjab Vidhan Sabha;
2. The Chief Secretary to Government , Punjab;
3. All Additional Chief Secretaries/Finance Commissioners/ Principal Secretaries/ Administrative Secretaries to Government, Punjab;
4. The Special Chief Secretary to Government, Punjab, Department of Parliamentary Affairs (with four spare copies);
5. All Heads of Department, Punjab; and
6. The Secretaries/Private Secretaries/Personal Assistants to Chief Minister/ Ministers.


UNDER SECRETARY.